

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

27.4.2011

OA 155/2011

Mr. Anupam Agarwal, counsel for applicant.

Learned counsel for the applicant, after hearing at length, wishes to withdraw this OA with liberty to represent before the higher authority for making all sort of grievances which are raised in the present OA alongwith the other documents now available with him.

The OA stands dismissed in the aforesaid terms.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K.S. Rathore*  
(Justice K.S. Rathore)  
Member (J)

*vk*

*copy given to*

*No. 560  
28/4/14*